

C.P No. 487/(MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: IBG Fincon Solution Pvt. Ltd.
V/s
ROC, Pune Maharashtra

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
38	Aarohi Joshi	Advocate for the Petitioner	

ORDER

CP No. 487/252(3)/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present.

At request, list this matter on **13.10.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)